

of post-cards, inland letters and embossed square envelopes issued during 1955-56, 1956-57 and 1957-58 (upto 31st January, 1958) to Government Treasuries for sale through Post Offices is laid on the Table of the Sabha. [See Appendix I, annexure No. 35(A)]

Information regarding the income derived exclusively on account of sale of Postcards, inland letters and envelopes is not available. The Revenue derived from the sale of Postcards, inland letters and envelopes is not booked separately in the P. & T. Books. The whole amount of revenue including that from the sale of ordinary stamps (used for various purposes) is booked under one head only i.e. 'Sale of ordinary Stamps'. The actual amount booked under the head 'Sale of ordinary Stamps' for the last 4 years is furnished below:

(In lakhs of Rs.)

1953-54	19.68
1954-55	20.15
1955-56	21.21
1956-57	22.99

दिल्ली में मकानों के नक्शे

७८. श्री नवल प्रसाद : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली विकास (अस्थायी) प्राधिकार को अक्टूबर, १९५५ से अक्टूबर, १९५७ तक की अवधि में मकान बनाने के कितने नक्शे प्राप्त हुए;

(ख) उनमें से कितने नक्शे बिल्डिंग कमेटी के विचारार्थ प्रस्तुत किए गए; और

(ग) उनमें से कितने नक्शे मंजूर किये गये ?

स्वास्थ्य मंत्री (श्री करनकर): (क) ३,०६३ ।

(ख) २,६४७ ।

(ग) २,२९२ ।

उपर्युक्त नक्शों के प्रतिरिक्त सीमा-मेसि सम्बन्धी नक्शे भी प्राप्त हुए जिन पर दिल्ली विकास (अस्थायी) प्राधिकार ने कार्यवाही की। उक्त अवधि के दौरान कशों के आंकड़े इस प्रकार हैं:—

- (१) प्राप्त नक्शों की संख्या २,३८५
- (२) बिल्डिंग कमेटी के विचारार्थ प्रस्तुत नक्शों की संख्या २,२६६
- (३) स्वीकृत नक्शों की संख्या १,६०५

प्राधिकार को उन क्षेत्रों के नक्शे भी प्राप्त हुए जहां (क) नक्शे मंजूर नहीं हुए थे और (ख) जहां नक्शे मंजूर तो हो गए थे परन्तु इंजीनियरी सेवाओं स्वीकृत नहीं हुई थी। जहां तक (क) श्रेणी के मामले का प्रश्न है, जब प्राधिकार को प्रार्थना-पत्र मिले तो उमने—इस आधार पर कि स्वीकृत नक्शों तथा इंजीनियरी सेवाओं के बिना मकान बनाने की अनुमति नहीं दी जा सकती—मंजूरी देने में इन्कार कर दिया। जहां तक (ख) का सम्बन्ध है इंजीनियरी सेवाओं के स्वीकृत होने पर मामलों को विचाराधीन रखा गया। इस श्रेणी में ३११ मामले थे।

#### Aircrafts

79. Shri Halder: Will the Minister of Transport and Communications be pleased to state:

(a) whether the aircraft known as Noratlas which is now flying at Dum Dum airport with French registration and insignia of Kalinga Airlines, has been granted a certificate of airworthiness by the Government of India;

(b) whether it is a prototype or series aircraft;

(c) whether there is any proposal by Kalinga Airlines to the Government of India that they may buy that aircraft;

(d) if so, what would be the approximate price of this aircraft including its spare parts; and

(e) the route on which this aircraft is going to operate?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) No Sir. The aircraft has since returned to France.

(b) The aircraft was the first of a "Series".

(c) The airline had proposed to purchase a certain number of Noratlas aircraft on deferred payment basis and were advised to submit precise and detailed proposals for the purchase and operation of the aircraft.

(d) The price of this aircraft including spares, etc. is reported to be approximately to Rs. 40 lakhs each exclusive of customs duty.

(e) The proposal of the Kalinga Airlines was to employ the aircraft primarily on International charters.

#### Roads in Orissa

81. Shri Panigrahi: Will the Minister of Transport and Communications be pleased to state:

(a) the total amount allotted to Orissa from 1951 to 1955 by the Union Government for construction and maintenance of C.P.W.D. roads;

(b) the total amount allotted for such purposes during 1956-57 and 1957-58;

(c) the mileage of C.P.W.D. roads constructed and maintained in Orissa during 1956-57 and 1957-58; and

(d) what new roads and highways have been included in Orissa under C.P.W.D. in the Second Five Year Plan?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). A statement giving the required information is attached [See Appendix I, annexure No. 38]

(c) No new roads were constructed by Central Public Works Department during 1956-57 and 1957-58.

However, a length of 42.74 miles was maintained by them during 1956-57 but this too was subsequently handed over to the State Public Works Department for maintenance.

(d) Nil.

#### Loans to Cultivators in Orissa

82. Shri Panigrahi: Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount given by the Central Government to Orissa for advancing loans to cultivators during the First Five Year Plan and in the Second Plan period so far; and

(b) for what scheme?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). During the First Plan period a loan of Rs. 133.97 lakhs was sanctioned to Government of Orissa for Grow More Food Schemes but precise information about the amount advanced by the State Government directly to cultivators out of this loan is not available.

During the Second Plan period so far a sum of Rs. 3.28 lakhs has been advanced to cultivators for purchase of agricultural implements and machineries.

#### Bridge on Puri-Konarak Road

83. Shri Panigrahi: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 431 on the 20th November, 1957 and state:

(a) whether full technical data about one major bridge and six culverts which are required to complete Puri-Konarak Road, have since been made available;

(b) if so, when these construction works are going to be undertaken;

(c) the estimated cost of these constructions;

(d) the location where the bridge is proposed to be constructed; and

(e) the amount allocated by the Central Government for this purpose and the amount spent so far?